

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1309-JK (LD) of 2022**

**DATED:- 15 - 03 - 2022**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

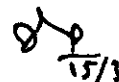
Secretary to Government

Dated: 15.03. 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khurshheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No. 1309-JK(LD) of 2022 dated 15.03.2022**

S No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	2	2022	WP(C)	Kuldeep Singh &ors. V /s UT of J&K	Sh. Prakash Lal T hapa	CEO Kathua
2	404	2020	WP(C)	Mohd. Yousaf V/s UT of J&K &ors.	Sh. Prahalad Bhagat	CEO, Doda
3	35	2015	CPSW	Suresh Kumari V/s Shaleen Kabra &ors.	Sh. Shokat Mehmood, KAS	Joint Director (J/K/S)
4	775	2016	OWP	Dr. Kailash Natha Sharma V/s state & or.	Sh. Arvin Kumar Koul	CEO, Udhampur
5	91	2020	LPA	UT of J&K V/s Mohan Lal &anr.	Sh. Arvin Kumar Koul	CEO, Udhampur
6	751	2011	OWP	Vijay Kumar Abrol V/s State	DR. Ravi Shankar Sharma	Director School Education Jammu
7	2294	2009	SWP	Manjur Hussain V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
8	3956	2019	WP(C)	CEO Udhampur V/s Asstt. Commissioner	Sh. Arvin Kumar Koul	CEO, Udhampur
9	439	2021	WP(C)	Puja Devi V/s UT of J&K	Sh. Arvin Kumar Koul	CEO, Udhampur
10	205	2018	CPSW	Karuna Chalotra V/s F.A. Shah	Sh. Arvin Kumar Koul	CEO, Udhampur
11	518	2017	CPSW	Daleep Singh V/s F.A. Shah	Sh. Arvin Kumar Koul	CEO, Udhampur
12	316	2019	CCP (S)	Mohan Lal V/s Anuradha Gupta	Sh. Arvin Kumar Koul	CEO, Udhampur
13	143	2021	CCP (S)	Bansilal Thappa V/s B.K. Singh	Sh. Arvin Kumar Koul	CEO, Udhampur
14	2287	2003	SWP	Bansilal Abrol V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
15	1959	2019	WP(C)	Joginder Kumar V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
16	2847	2015	SWP	Surinder Kumar V/s State	DR. Ravi Shankar Sharma	Director School Education Jammu
17	1250	2018	SWP	Rahul Bandral V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
18	245	2020	WP(C)	Mohd. Riyaz V/s UT	Sh. Arvin Kumar Koul	CEO, Udhampur

07/5/22

19	1472	2004	SWP	Mohan Singh V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
20	609	2018	SWP	Vishaw Arun V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
21	2004	2021	WP(C)	Rakesh Kumar. V/s UT of J&K	Sh. Arvin Kumar Koul	CEO, Udhampur
22	2387	2021	WP(C)	Rakesh Sharma V/s UT of J&K	Sh. Arvin Kumar Koul	CEO, Udhampur
23	228	2018	SWP	Mohd. Riaz V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
24	2586	2017	SWP	Mohd. Haneef V/s state	Sh. Arvin Kumar Koul	CEO, Udhampur
25	723	2017	CPSW	Ram Pal V/s Ravinder Singh	Sh. Arvin Kumar Koul	CEO, Udhampur
26	1573	2017	OWP	Parshotam Singh V/s State	DR. Ravi Shankar Sharma	Director School Education Jammu
27	1333	2017	OWP	Antima Bharan V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
28	870	2014	SWP	Yash Pal V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
29	1715	2019	WP(C)	Shakun Kumar Sharma V/s State	DR. Ravi Shankar Sharma	Director School Education Jammu
30	4241	2019	WP(C)	Trilochan Chand V/s UT	Sh. Arvin Kumar Koul	CEO, Udhampur
31	150	2020	CCP(S)	Bishno Devi V/s Anuradha Gupta	Sh. Arvin Kumar Koul	CEO, Udhampur
32	255	2020	CCP(S)	Rakesh Kr. V/s Asgar Samoon	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department
33	874	2014	SWP	Nishu Devi V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
34	98	2019	CPSW	Jagdish Chander V/s Sarita Chauhan	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department

8/7/23

35	910	2015	SWP	MadanLal Sharma V/s State	Sh. Arvin Kumar Koul	CEO, Udhampur
36	118	2018	CPSW	Mohan Siingh V/s F.A. Shah	Sh. Arvin Kumar Koul	CEO, Udham pur
37	483	2004	SWP	Guddi Devi V/s State	Sh. Arvin Kumar Koul	CEO, Udham pur
38	145	2017	CPSW	Rakesh Sharma V/s Ba bilaRakwal	Sh. Arvin Kumar Koul	CEO, Udham pur
39	326	2019	OWP	Vinod Kumar V/s State	Sh. Arvin Kumar Koul	CEO, Udham pur
40	2496	2010	SWP	Manish Kumar V/s Sta te	Sh. Arvin Kumar Koul	CEO, Udham pur
41	2467	2018	SWP	Rakesh Kumar V/s Sta te	Sh. Arvin Kumar Koul	CEO, Udham pur
42	1685	2008	SWP	Ravinder Singh V/s Sta te	Sh. Arvin Kumar Koul	CEO, Udham pur
43	1325	2021	WP(C)	YasmeenKouser V/s U T	Sh. Arvin Kumar Koul	CEO, Udham pur
44	1801	2016	OWP	JK Pvt. School Associat ion V/s State	Sh. Arvin Kumar Koul	CEO, Udham pur
45	1660	2014	SWP	Karnail Singh V/s Stat e	DR. Ravi Shanka r Sharma	Director Sch ool Educatio n Jammu
46	734	2018	CPSW	Mohd. MushtaqWani V /s A.K. Sahu	Sh. Arvin Kumar Koul	CEO, Udham pur
47	2807	2014	SWP	Mahesh Chander V/sta te	Sh. Arvin Kumar Koul	CEO, Udham pur
48	81	2009	CR	JK BOSE V/s Avtar Sin gh	Sh. Arvin Kumar Koul	CEO, Udham pur
49	204	2013	SWP	KiranKumari V/s State	Sh. Arvin Kumar Koul	CEO, Udham pur
50	693	2021	WP(C)	Himalayan Model Acad emy Dornail V/s State	Sh. Arvin Kumar Koul	CEO, Udham pur
51	627	2004	SWP	Ajeet Kumar V/s State	Sh. Arvin Kumar Koul	CEO, Udham pur
52	2875	2014	SWP	Suresh Kumari V/s Sta te	Sh. Arvin Kumar Koul	CEO, Udham pur
53	3899	2019	WP(C)	Sandeep Singh V/s UT of J&K	Sh. Mohd. Aziz	CEO Reasi
54	631	2013	SWP	Sanjay Kumar V/s stat e	Sh. Mohd. Aziz	CEO Reasi
55	359	2012	SWP	Asif Ali V/s state	Sh. Mohd. Aziz	CEO Reasi
56	647	2013	SWP	NahidaKousar V/s stat e	Sh. Mohd. Aziz	CEO Reasi
57	421	2014	SWP	Ramesh Lal V/s state	Sh. Mohd. Aziz	CEO Reasi
58	670	2013	SWP	Asif Ali V/s state	Sh. Mohd. Aziz	CEO Reasi
59	469	2019	SWP	Fayaz Ahmed V/s state	Sh. Mohd. Aziz	CEO Reasi
60	255	2021	WP(C)	Shakeel Ahmed &ors. V/s state	Sh. Mohd. Aziz	CEO Reasi
61	2690	2018	SWP	SajadHussain&ors. V/s	Sh. Mohd. Aziz	CEO Reasi

2/15/23

62	2711	2018	SWP	Mushtaq Ahmed &ors. V/s state	Sh. Mohd. Aziz	CEO Reasi
63	2477	2018	SWP	Sudesh Kumar &ors. V /s state	Sh. Mohd. Aziz	CEO Reasi
64	944	2020	WP(C)	Neeraj Singh &ors. V/s state	Sh. Mohd. Aziz	CEO Reasi
65	36/3581	2021/ 2014	CCP/SWP	Kulbushan Singh V/s A nuradha Gupta &ors.	Sh. Prakash Lal T hapa	CEO Kathua Director Sch ool Educatio n Jammu
66	569/ 1144	2017/201 3	CPSW/SWP	Ruby Fahmeed Mintoo &anr. V/s F.A. Shah &o rs.	DR. Ravi Shankar Sharma	Joint Direct or (J/K/S)
67	Fresh	2021	O.A.	Lalit Kumar V/s UT of J &K &ors.	Sh. Shokat Meh ood, KAS	
68	735	2020	WP(C)	Tirth Ram V/s UT of J &K &ors.	Sh. Suraj Singh R achore,	CEO Jammu
69	218/ 1375	2016/ 2011	CPSW/SWP	Kanchan Bala V/s Shale en Kabra &anr.	Sh. Umesh Shar ma	Deputy Sec retary to the Governmen t School Edu cation Depa rtment
70	4065	2020	TA	Shoket Iqbal vs UT of J &K and Ors	Sh. Masood Ahm ed Wani	Deputy Sec retary to the Governmen t School Edu cation Depa rtment
71	--	2021	O.A.	Gh Mohi ud Din Tantra y and Ors Vs Secretary Education Department	Sh. Umesh Shar ma	Deputy Sec retary to the Governmen t School Edu cation Depa rtment

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15/3